

Periodical checking of Private Blood Banks

196. SHRI RAMESHWAR SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any procedure to check periodically the working of the private Blood Banks in the capital by Government machinery to ensure that the human blood supplied by these private Blood Banks meet the minimum requirements of standard and quality and that these Blood Banks are equipped with the necessary equipment and the staff;

(b) if so, what are the details thereof and in how many cases the private Blood Banks in the capital were found wanting and what action has been taken by Government in the matter; and

(c) if the answer to part (a) above be in the negative, whether Government propose to consider the desirability of having such a machinery, if so, what steps have been taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI): (a) and (b). Yes. The Drug Control Organisation of Delhi Administration is carrying out regular inspections of these Blood Banks to ensure that they comply with the minimum requirements laid down under Schedule F of part XII B of the Drugs and Cosmetics Rules, 1945. During the year 1982 these Blood Banks were inspected on eight occasions. On three occasions, minor defects were noticed in the functioning of 2 of these Blood Banks.

(c) Does not arise.

Functioning of AIIMS, New Delhi, and PGI, Chandigarh

197. SHRI ABDUL REHMAN SHEIKH:

SHRI SATYA PAL MALIK:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) how many Committees (with names) have been set up since the inception of AIIMS, New Delhi and PGIM, Chandigarh were set up to go into their functioning to inquire as how far the objectives for which these institutes were set up have been achieved and the drawback/difficulties, if any, in their functioning;

(b) what are the major recommendations made by these committees; and

(c) to what extent the recommendations of these committees have been implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI): (a) to (c) The All India Institute of Medical Sciences, New Delhi, set up a Review Committee in 1963 under the Chairmanship of Dr. A. Lakshmanaswami Mudaliar which submitted its report in December, 1964. Similarly, the PGIMER, Chandigarh, before it was taken over by the Government of India, set up a Review Committee in 1966 under the Chairmanship of Dr. K. N. Rao.

The Union Health Minister, in his capacity as the President of both the Institutes, set up a Review Committee in August, 1978 to go into the functioning of both the Institutes. This Review Committee headed by Shri T. A. Pai and later, by Dr. S. J. Mehta, submitted its Report on 30-4-1981. The Review Committee made recommendations in regard to developing patterns of teaching, evaluation of the rural and urban health centre projects, research work, hospital services and academic and administrative set up of the Institutes etc. The Report of the Review Committee was considered by the Institute Bodies in their meetings held on 15-2-83. The Institute Bodies have generally accepted the recommendations of the Review Committee subject to certain modifications. The Institutes will be